

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1138(ND)2018

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2019**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. Nibula Print and Pack Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner: Mr. Shailendra Singh and Mr. Arush Kumar, Advocates for IRP- Mr. Ashok Kriplani**

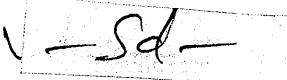
**Present for the Respondent: Mr. Vinit Trehan and Mr. Sanjeev Sharma, Advocates  
Mr. Ashok Anand, Advocate for R-3**

**ORDER**

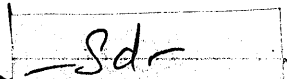
Mr. Vinit Trehan appears on behalf of the Ex-Directors, Mr. Itenderpal Singh and Ms. Manju Singh. The required details are lying within the premises taken over by the RP. Since Ex-Directors are the best persons to assist the RP, they are directed to meet the RP on 18<sup>th</sup> May, 2019 at 11:00 am at the factory premises and inventories the list of the documents available.

Let reply be filed to CA 366/2019 by the non-applicants. To come up for further consideration on 23<sup>rd</sup> May, 2019.

With respect to the stage of resolution, this Bench is informed that 3 expressions of interest have been received and the resolution plan is yet to be submitted.



**(V. K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**